

Annexure - 7

Name of the corporate debtor: India Mega Agro Anaj Limited

Date of commencement of CIRP: 16 November 2022

List of Creditors as on: 01 August 2024

List of operational creditors (Government dues)

(Amount in ₹)

Sr No	Details of Claimant		Details of Claim Received		Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in COC					
1	Executive Engineer, MIDC, Nanaded	MIDC	15-01-2024	3,09,73,645	2,18,01,661	MIDC Dues	No	0.00%	-	-	91,71,984	-	Note 1
2	DCIT, Circle 2, Aurangabad	Income Tax	16-1-2024 and 16-7-2024	84,29,25,249	84,29,25,249	Income Tax dues	No	0.00%	-	-	-	-	Note 2
3	Deputy Commissioner of State Tax, Nanded	State Tax	18-1-2024	10,47,85,460	7,73,15,395	GST dues	No	0.00%	-	-	2,74,70,065	-	Note 3
4	ESIC, Aurangabad	ESIC	24-1-2024	3,85,167	-	ESIC Dues	No	0.00%	-	-	3,85,167	-	Note 4
<b>Total</b>				<b>97,90,69,521</b>	<b>94,20,42,305</b>			<b>0.00%</b>			<b>3,70,27,216</b>	<b>-</b>	

Notes

- 1) Charges upto initiation of CIRP admitted. Extention charges for Covid period of 16 months excluded. Transfer charges rejected and may be claimed at the time of actual transfer.
- 2) On 16 July 24, the income tax department filed their revised claim and provided additional information regarding assessment orders passed by them. Accordingly, entire claim has been admitted.
- 3) On 10 June 2024, basis further information, the claim of GST department was admitted. Amount of Rs. 2.74 crores have been rejected based as claim is based on audit observation only
- 4) No supporting documents provided and hence claim is rejected